

<p style="text-align: center;">प्रेस प्रकाशनी संचार विभाग</p>		<p style="text-align: center;">PRESS RELEASE DEPARTMENT OF COMMUNICATION</p>
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April 21, 2008

**Reserve Bank Cancels Certificate of Registration of
M/s. Sahil Financial Services Ltd.**

The Reserve Bank of India has on March 18, 2008 cancelled the certificate of registration granted to M/s. Sahil Financial Services Ltd. having its registered office at S-8 & S-2, DDA Shopping Complex, Opposite to Pocket I, Mayur Vihar Phase I, Delhi - 110091 for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate, M/s. Sahil Financial Services Ltd., cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**Ajit Prasad
Manager**

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